Annexure–5

CRYSTAL FACILITIES MANAGEMENT PRIVATE LIMITED | **Date of commencement of Liquidation: 24/01/2024** | **List of Stakeholders as on: 24/03/2024**

List of operational stakeholders (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Income Tax department, Ward 6(1), New Delhi	Central	14/09/2023	4,588,658	Nil	Unsecured	NA	NA	Nil				4,588,658	The liquidator has not received any claim form from the concerned stakeholder. The liquidator has informed the stakeholder about the initiation of the liquidation proceedings but no response has been received yet. However, the liquidator has acknowledged the claim as per the Reg. 12 (2) (c) of the Insolvency & Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and the same is under verification.
TOTAL				**4,588,658**	**0**									